GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:410
ANSWERED ON:06.08.2014
OPENING OF KENDRIYA VIDYALAYAS
Choudhary Shri Birendra Kumar;Ray Dr. Ravindra Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any norms for opening of Kendriya Vidyalayas(KVs) in the country and if so, the details thereof;
- (b) whether in view of increase in population, the Government proposes to revise such norms to facilitate the opening of new KVs, especially in high population density cities and districts, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to open new KVs during the remaining period of 12th Five Year Plan, if so, the details thereof, State-wise and the funds likely to be incurred for the purpose; and
- (d) whether certain cases of closure of KVs have come to the notice of the Government and if so, the details thereof, State/UT-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 410 RAISED BY SHRI BIRENDRA KUMAR CHOUDHARY & DR. RAVINDRA KUMAR RAY HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 6th AUGUST 2014 REGARDING OPENING OF KENDRIYA VIDYALAYAS.

- (a) Yes, Madam. New Kendriya Vidyalayas in the Civil Sector are opened when there is a concentration of at least 500 employees of the Defence services / Government of India / Central Government Undertaking individually or jointly (250 in the case of Special Focus Districts) or when there is minimum potential enrolment of children of specified categories which may be 200 or an average of 30 per class whichever is more. The proposal for opening of a new Kendriya Vidyalaya under civil sector has to be received from the concerned Ministry of Government of India / State Government / District authority / Organization of employees belonging to eligible categories, in the prescribed format, committing thereby availability of the requisite resources including 04 acres of land in Metropolitan City, 08 acres in Hilly and Urban Areas & 10 Acres in Semi-Urban/Rural Areas free of cost for setting up of a new KV. Besides the concerned sponsoring authority is required to provide temporary accommodation to run the school during construction period as well as residential accommodation to the extent of at least 50% of the total requirement.
- (b) No, Madam. There is no proposal under consideration to revise the norms in view of increase in population since establishment of KVs is for providing a common programme of education to the wards of transferable Central Government Employees, including Defence Personnel.
- (c) The 12th Plan document envisages opening of 500 new KVs during 12th Plan period. Actual sanction and opening of each such new KV depends on viable proposals, availability of funds and approval of the competent authority. The sanction of Government of India for opening of only 54 new KVs during the academic year 2014-15 has been conveyed to Kendriya Vidyalaya Sangathan at an estimated cost of Rs. 927.40 crore. The details of 54 Kendriya Vidyalaya is at Annexure-I.
- (d) During the current academic year i.e. 2014-15, following 02 Kendriya Vidyalayas have been closed on the request of the sponsoring authorities:-

STATE NAME OF KENDRIYA VIDYALAYA SECTOR
Rajasthan Hindustan Zinc Limited, Zawar Mines, Distt. Udaipur Project
Haryana National fertilizer Limited, Panipat Project